

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/47/9/AMR/2022		9 of IBC	Segno Ceramics Private Limited Vs. Vijay Nirman Company Private Limited

ORDER

Ms.Aishwarya, Ld. Proxy Counsel for the OC and Mr.S.Rambabu, Ld.Counsel for the CD present. At the request of the Ld. Counsel for the CD, for hearing, list the matter on 18.12.2023.

**Sd/-
MEMBER TECHNICAL**

**Sd/-
MEMBER JUDICIAL**